

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 08.06.2022) :-

1. Total nos. of transactions	:-	2892
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2842
3. Total nos. of requests pending	:-	50

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	38
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1. Cr. MP-949/2012
2. Cr. MP-3781/2018
3. BA-10826/2021
4. ABA-1408/2022
5. WPC-5390/2017
6. WPC-6692/2016
7. WPC-1386/2017
8. BA-870/2021
9. WPC-2099/2008
10. WPC- 84/2014
11. WPC – 5851/2017
12. CMP – 613/2019
13. WPC – 2099/2008
14. CR. REV. – 589/2004
15. WPC-7986/2012
16. Cr. MP-1814/2020
17. WPC-3441/2017
18. WPC-1146/2016
19. WPC-2669/2011
20. LPA-278/2021
21. WPC-3660/2009
22. Cr. APPL(SJ)-743/2020
23. BA-285/2022
24. A.APPL-14/2021
25. WPC-736/2010
26. Cr. MP-1814/2020
27. ABA-1621/2018
28. WPC-1466/2022
29. C. REV-61/2019

30. WPC-704/2020
31. ABA-935/2022
32. Cr. MP-1308/2020
33. Cr. MP-1943/2015
34. Cr. MP-467/2020
35. WPC-534/2021
36. WPC-2802/2021
37. WPC-2871/2021 BEING ISSUED
38. Cr. APPL-2182/2017 BEING ISSUED

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

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- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
 - b. In place of order dated 03.08.20016 shows order dated 05.10.2012
 - C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
 - d. In order dated 09.05.2018 one extra sheet is added.
- H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014
- I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

J) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

K)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

L) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.

M) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.

Pooja
09/06/2022